

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 223

(IB)-1781(ND)2018

IA-4507/2020, IA-4508/2020, IA/4461/2020, IA/4491/2020
IA/5247/2020, IA/4412/2020, IA-2365/2021, IA-2366/2021
IA-2286/2021 IA-2275/2021, I.A-3259/2021

IN THE MATTER OF:

Indu Kumar & Ors.

... **Applicant/Petitioner**

Vs.

M/s. Saha Infratech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 02.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

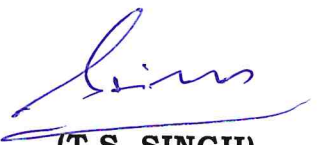
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Pramod Kumar Dubey Sr. Adv, Mr. Atul Sharma Adv, Mr. Rudreshwar Singh Adv, Mr. Kushank Sindhu Adv, for IDBI, Mr. Sunil Fernandes and Mr. Darpan Sachdeva, Advocates for Applicant (IA-3259-21), Mr. Virender Ganda Sr. Adv Mr. Atul Sharma Adv Mr. Rudreshwar Singh Adv for ACRE ARC, Mr. Krishnendu Dutta, Sr. Adv; Mr. Raghavendra M. Bajaj, and Mr. Agnish Aditya, Advocates for Applicants in IA No. 2365 of 2021 and IA No. 2366 of 2021, Mr. Ashish Makhija, Ms. Richa Singh, Ms. Akanksha Vasudeva - Advocates for Resolution Professional

ORDER

Renotify this case on 06.08.2021


(T.S. SINGH)
COURT OFFICER